



DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF DIRECTOR (REVENUE)
VARUNALAYA PHASE-II, KAROL BAGH,
NEW DELHI-110005



OFFICE ORDER NO. 94

DATED: 20.03.2020

In view of ongoing Novel Coronavirus (COVID-19) outbreak and considering Public Health aspect, the Competent Authority has ordered that: -

- i) To control foot fall in Zonal Revenue Offices, Rebate Schemes for waiver of 100% LPSC and slab-wise waiver on accumulated arrears upto 31.03.2019, depending on categorization of colony in respect of all Domestic Consumers (Individual and Bulk) and 100% LPSC waiver for Commercial Consumers are **extended upto 30th June, 2020.**
- ii) Public Dealing in all Zonal Revenue Offices of DJB, except Cash Counters, will not be functional. Public dealing in ZRO Offices will remain suspended till 31st March, 2020. Meter Reading and billing during current billing round has also been stopped with immediate effect till 31st March, 2020 and left out consumers will be billed in the subsequent billing rounds.
- iii) Similarly, action for New Water/Sewer Connection, Mutation, Disconnection & Re-Opening shall also remain suspended till 31st March, 2020.
- iv) Consumers may be requested to avail all the online services available through DJB Customer Portal i.e., www.djb.gov.in e.g. Application for New Water/Sewer Connection, Mutation, Disconnection, Re-Opening & lodging of Grievance etc.

(Shekhar Kumar)

Jt. Director (Revenue) HQ

All JDRs/DDRs/ZROs/PPPs

NO. DJB/DOR/COVID/2020/

DATED: 20.03.2020

Copy for kind information to:-

1. CEO/All Members /CVO
2. All Directors
3. All ACs/CSO/Dy. CSOs
4. M/s Wipro (System Integrator)
5. EE(EDP) : for uploading on website
6. All Notice Board.

Jt. Director (Revenue) HQ